

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:723
ANSWERED ON:19.03.2012
INCLUSION IN OBC CATEGORY
Ray Shri Bishnu Pada

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the measures taken by the Government to include Sri Lankan repatriates, Burma settlers, Kerala settlers, Ex-servicemen, Ranchi settlers in OBC category; and

(b) if so, the time by which it is likely to be implemented?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRID. NAPOLEON)

(a) & (b) As per Section 9(1) of the National Commission for Backward Classes Act, 1993, castes/communities are included in the Central List of OBCs on the advice of the National Commission for Backward Classes.

No advice for the inclusion of the categories mentioned in the Question in the Central List of OBCs has been received from the National Commission for Backward Classes.